

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**NOTIFICATION**  
**Jammu, 01<sup>st</sup> May, 2023**

**S.O 237.**—In exercise of the powers conferred by section 23 of Prevention of Terrorism Act, 2002 and section 9 (4) of the Terrorist and Disruptive Activities (Prevention) Act, 1987 the Government hereby directs that Shri Jatinder Singh Jamwal, 3<sup>rd</sup> Additional District and Sessions Judge, Jammu shall function as Special Judge, Designated Court, (POTA/TADA) for Jammu Division for the purposes of the said Acts.

Further, in exercise of the powers conferred by sub-section (3) of section 11 read with clause (i) of sub-section (2) of the section 22 of the National Investigation Agency Act, 2008, the Government hereby appoint Shri Jatinder Singh Jamwal, 3<sup>rd</sup> Additional District and Sessions Judge, (TADA/POTA), Jammu as Presiding Officer for the Designated Court under National Investigation Agency Act, 2008 for the purpose of trial of offences under the Unlawful Activities (Prevention) Act, 1967.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: Law-Jud/8/2022-10.

Dated. 01-05-2023.

**Copy to the:**

1. Financial Commissioner (Additional Chief Secretary) Home Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Divisional Commissioner Jammu.
4. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Jammu. This is with reference to his letter No21590/RG/GS dated 28-04-2022.
5. Shri Jatinder Singh Jamwal, 3<sup>rd</sup> Additional District and Sessions

*Achal*

- Judge, (TADA/POTA), Jammu.
6. All District Magistrates of Jammu Division.
  7. All Sr. Superintendents of Police of Jammu Division.
  8. Director, Archaeology, Archives and Museums, J&K, Jammu.
  9. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
  10. Private Secretary to Secretary to Government, Department of Law, Justice and P.A. for information of Secretary.
  11. In-charge Website, Department of Law, Justice & PA.
  12. S.O Section, Department of LJ&PA (w. 7. s.c).
  13. Concerned file.

*Ashish Gupta*  
01.05.73

(Ashish Gupta)

**Additional Secretary to Government**